

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ELEGANT FORGE & EQUIPMENTS PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Elegant Forge & Equipments Private Limited CIN: U28910MH2015PTC268212 PAN: AAFCK9236Q
2.	Address of the registered office	701/A, Meenaxi Apartments, Gokuldham, Goregoan(E), Mumbai City, Mumbai, Maharashtra, India, 400063
3.	URL of website	https://elegantforge.com/index.html
4.	Details of place where majority of fixed assets are located	As per the information received from the Erstwhile Management, the equipments/tangible fixed and movable assets are located at Plot 474, 475, Kanchad-Biloshi Road, Village Biloshi, Taluka: Wada, District: Palghar. Maharashtra State, India.
5.	Installed capacity of main products/ services	As per the information received from the Erstwhile Management, the present installed capacity as on insolvency commencement date is 18000 ton p.a.
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	There are no regular Employees/Workmen at the factory as on the CIRP Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The information to the extent made available to the undersigned from the erstwhile management can be obtained by the Prospective Resolution Applicant from cirp.elegantforge@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.elegantforge@gmail.com
10.	Last date for receipt of expression of interest	17-09-2025
11.	Date of issue of provisional list of prospective resolution applicants	24-09-2025
12.	Last date for submission of objections to provisional list	29-09-2025
13.	Date of issue of final list of prospective resolution applicants	06-10-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08-10-2025
15.	Last date for submission of resolution plans	07-11-2025
16.	Process email id to submit Expression of Interest	cirp.elegantforge@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	MSME Registered (Udyam Registration Number: UDYAM-MH-18-0055910)

Dinesh Kumar Aggarwal
Dinesh Kumar Aggarwal
Resolution Professional



For Elegant Forge & Equipments Private Limited
Reg No. IBBI/PA-002/IP-N00890/2019-2020/12843
Validity for Authorisation of Assignment: December 31, 2025
Address Registered with IBBI: 1507 07, Highland Park, Kolshet Road,
Behind D Mart ,Thane, Maharashtra ,400607
Correspondence Address: KDRA Insolvency Professionals Private
Limited, 1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai –
400053.
Reg Email Id: dinesh.aggarwal31@gmail.com
Process Specific Email Id for correspondence:
cirp.elegantforge@gmail.com
Date: 02.09.2025, Place: Mumbai